

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 285 OF 2015
APPEAL No. 82 of 2015 & IA No. 277of 2015
APPEAL Nos. 136 & 274 of 2015

Dated: 22nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 285 OF 2015

Tata Power Delhi Distribution Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Anjani Kr. Singh

Counsel for the Respondent(s) : Mr. Dhananjay Baijal for
Mr. Nikhil Nayyar for R.1

Appeal No. 82 of 2015 & IA No. 277of 2015
&
Appeal Nos. 136 & 274 of 2015

Tata Power Delhi Distribution Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Anjani Kr. Singh

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R.1

ORDER

Counsel for the Appellant is stated to be in some personal difficulty.

As agreed by the parties, list these matters for hearing on **26.04.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson